

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 720  
TO BE ANSWERED ON 24<sup>TH</sup> JULY, 2025**

**ASSET MONETISATION**

**720. SHRI SUBBARAYAN K:  
COM. SELVARAJ V:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

**(a) the total amount raised so far through different modes of asset monetization by the Government;**

**(b) whether there has been any complaints that the toll operators continue the collection of toll even after the expiry of the period of allotment of a particular road sector and the maintenance of the sector allotted is not up to the mark; and**

**(c) if so, the details thereof and the remedial action being taken in this regard ?**

**ANSWER  
THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) The amount raised through different modes of Asset Monetization upto the FY 2024-25 are as under:**

<b>Mode</b>	<b>Revenue (Rs. in Cr.)</b>
<b>TOT</b>	<b>48995</b>
<b>InvIT</b>	<b>43638</b>
<b>Securitization</b>	<b>50125</b>
<b>TOTAL</b>	<b>142758</b>

**(b) & (c) No Sir. There is no such case of continuation of toll collection by earlier toll operators after the expiry of the Contract period for public funded Fee Plazas or Concession Agreement of BOT Fee Plazas. However, some complaints have been received regarding maintenance of roads in Toll Operate Transfer (ToT) projects especially in ToT Bundle-1 and ToT Bundle-5 (A2) in Gujrat. Appropriate corrective actions have been taken. Government has developed applications like NHAI one app for online handling and monitoring of road quality complaints including defect tagging, geo-tagged photos, and automated penalty deductions. Drone Analytics Monitoring System (DAMS) is also being used for periodic evaluation of road quality. Network Survey Vehicles (NSV) are also being used for road condition assessment using analytics and enforcement of Operation and Maintenance.**

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